

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:173

ANSWERED ON:19.11.2009

ADULTERATION IN PETROL DIESEL

Patil Shri A.T. Nana;Verma Shri Sajjan Singh;Wankhede Shri Subhash Bapurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of inspections carried out by the Government to check the adulteration in petrol diesel and kerosene during the last three years and the current year. State-wise:
- (b) the number of persons charged for indulgence in adulteration during the above period, State-wise; and
- (c) the punitive action taken against the persons found guilty for such adulteration?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): State/Union Territory-wise details of number of inspections carried out, suspected cases of adulteration detected and termination of retail outlets as a penalty by the public sector Oil Marketing Companies to check adulteration in petrol diesel and kerosene during the last three years and the current year April - September, 2009 are attached as per Annexure 'A' to 'D'